



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3986/2020	SMT. ANJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. J SARMAH	MR. S DUTTA (R-1) MR. R GOSWAMI, R-4 MR. S DUTTA (R-1) MS. P BORTHAKUR, R-4 ASSTT.S.G.I.
2	WP(C)/6150/2021	M/S SUBH TRADERS Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
3	WP(C)/6112/2021	M/S JAI SHAKTI TRADING Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
4	WP(C)/6504/2021	M/S HIRALAL JAISWAL Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
5	WP(C)/6569/2022	KHUSHI BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	SC, P AND R.D. GA, ASSAM
6	WP(C)/6991/2022	PARESH CH. DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 02/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/254/2021 CAVT. NO.00532/021,	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR
2	WP(C)/669/2021	JYOTI SUBBA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM
3	WP(C)/1133/2021	MANIKANTA DEY Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, PNRD SC, REVENUE MS. D D BARMAN ADDL. SR. GOVT ADVOCATE (R-6)
4	WP(C)/6308/2021	SABITA KALITA AND 33 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS M DAS	GA, ASSAM MR. S P ROY MS. S KUMARI (r-7) JYOTISH DAS (r-7) SC, INDUSTRIES AND COMMERCE SC, FOREST SC, HEALTH SC. P.C.B.ASSAM
5	WP(C)/6599/2022	ALTAB HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, ELEM. EDU GA, ASSAM

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9)	MS D D ROY	22-12-2022	To	06-01-2023

10)	MR. N ANAND	02-01-2023	To	06-01-2023
11)	MS. T SOM	02-01-2023	To	03-01-2023